

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 3 of 2011**

**Dated: 23<sup>rd</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Torrent Energy Limited ... Appellant(s)**

**Versus**

**Dakshin Gujarat Vij Company Limited & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Ms. Deepa Chavan, Mr. Hardik Luthra,  
Mr. Samir Shah, Mr. Chetan Bundela

Counsel for the Respondent(s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1 & R.4  
Mr. Buddy A. Ranganadhan with  
Mr. S.R. Pandey (Rep.) for GERC

**ORDER**

The learned counsel for the appellant has finished her arguments.

Post the matter for reply submissions of the learned counsel for the Commission as well as other respondents **on 19.10.2011**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

KS/AK